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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.02.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 47/BB/2020	For admission	Sec 9 of I&B code 2013	Sri Jayaram	A K Law Nischal Dev	M/s Golden Gate Properties Ltd	Ravishankar P

ADVOCATE FOR PETITIONER/s:

Mr. Nischal Dev for
Respondent

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Nischal Dev, Learned Counsel for the Respondent through Video Conference.
None appeared for the Petitioner.

Post the case on **10.03.2021**.


MEMBER (T)


MEMBER (J)

Verified
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Court Officer